

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 6007
(TO BE ANSWERED ON 04.04.2018)

CBI INVESTIGATION ORDERED BY APEX COURT

6007. SHRI P. KUMAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details and total number of cases ordered by the Supreme Court for investigation by the Central Bureau of Investigation (CBI) during the last three years, year-wise;
- (b) the details of cases in which CBI has filed charge-sheets in courts; and
- (c) the status of investigation of each of the remaining cases and the time by which charge-sheets are likely to be filed in those cases?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) : A total number of 299 cases have been ordered by the Supreme Court for investigation by Central Bureau of Investigation (CBI) during the last three years i.e. 2015, 2016, 2017 and 2018 (upto 28.2.2018). The details of same is as under:

Year	Total No. of cases registered on the order of Supreme Court. (RC+PE)
1	2
2015	191
2016	14
2017	46
2018 (upto 28.2.2018)	48
Total	299

(b): Out of these 299, charge sheet has been filed in 107 cases (103 in 2015 and 4 in 2016). 3 cases resulted in conviction in 2015.

(c): The cases referred by Supreme Court are under active investigation. However, due to following reasons, time frame for filing Charge-sheets can not be fixed.

- In some cases, investigation requires scrutiny of voluminous documents and examination of large number of witnesses.
- In some cases, investigations has to be done in foreign countries for which Letters Rogatory has to be executed, which is a time consuming process
- Many cases remain pending even after conclusion of investigation for want of sanction for prosecution from the competent authority or for want of expert opinion.
- Large vacancies in CBI amongst the ranks of Investigating Officers and Law Officers affect the speed of investigations.
